

**ELECTION INDEX CARD
FOR LEGISLATIVE ASSEMBLY ELECTIONS ONLY**

BYE ELECTION

State: Tamil Nadu

District: THENI

Year of Election: 2019

Number & Name of Assembly Constituency: 198 : Andipatti

Type of Constituency: GEN

I	CANDIDATES	MALE	FEMALE	THIRD GENDER	TOTAL
1	Nominated	22	2	0	24
2	Nominations Rejected	5	1	0	6
3	Withdrawn	2	0	0	2
4	Contested	15	1	0	16
5	Deposit Forfeited	13	1	0	14
II	ELECTORS	GENERAL		SERVICE	TOTAL
		Other than NRIs	NRIs		
1	Male	130623	2	1413	132038
2	Female	132452	0	8	132460
3	Third Gender(Not applicable to Service electors)	23	0	0	23
4	Total	263098	2	1421	264521
III	VOTERS TURNED UP FOR VOTING	GENERAL		TOTAL	
		Other than NRIs	NRIs		
1	Male	98732	0		98732
2	Female	103168	0		103168
3	Third Gender	2	0		2
4	Total(Male + Female + Third Gender)	201902	0		201902
IV	DETAILS OF VOTES POLLED ON EVM				
1	Total votes polled on EVM				201902
2	Test votes under Rule 49 MA				0
3	Votes not retrieved from EVM				558
4	Rejected votes (due to other reasons)				0
5	Votes polled for 'NOTA' on EVM				2212
6	Total of test votes + votes not retrieved + votes rejected (due to other reasons) + 'NOTA'[2+3+4+5]				2770
7	Total valid votes counted from EVM [1-6]				199132
V	DETAILS OF POSTAL VOTES				
1	Postal votes counted for service voters under sub-section (8) of Section 20 of R.P.Act, 1950				258
2	Postal votes counted for Govt. servants on election duty (including all police personnel, driver, conductors, cleaner)				1740
3	Postal votes rejected				259
4	Postal votes polled for 'NOTA'				34
5	Total of postal votes rejected + NOTA [3+4]				293
6	Total valid postal votes [1+2-5]				1705
VI	COMBINED DETAILS OF EVM & POSTAL VOTES				
1	Total votes polled [IV(1) + V(1+2)]				203900
2	Total of test votes + votes not retrieved + votes rejected + 'NOTA'[IV(6) + V(5)]				3063
3	Total valid votes [IV(7)+ V(6)]				200837
4	Total votes polled for 'NOTA'[IV(5) + V(4)]				2246
VII	MISCELLANEOUS				
1	Proxy votes				0
2	Tendered votes				0
3	Total number of polling station set up in a Constituency				313
4	Averages number of Electors assigned to a polling station				845
5	Date(s) Of Poll				18-04-2019

6	Date(s) Of Re-Poll,(if any)	19-05-2019
7	Number of Polling stations where Re-poll was ordered(mention date of order also)	1 ECI Lr.No.495-TN-HP-2019-SS-I dated 08.05.2019
8	Date(s) Of counting	23-05-2019
9	Date Of Declaration Of result	24-05-2019
10	Whether this is Bye election or Countermanded election?	Yes
11	If yes, reason thereof	Disqualification of a member Thiru.Thangatamilselvan.

VIII. DETAILS OF VOTES POLLED BY EACH CANDIDATE

SL. No.	Name of the Contesting Candidates (in Block Letters)	Sex (Male/Female/Third Gender)	Age(Years)	Category (Gen./SC/ST)	Full name of the Party	Election Symbol Alloted	Valid Votes Polled		
							Counted from EVM	Postal	Total
1.	MAHARAJAN.A	Male	65	GENERAL	Dravida Munnetra Kazhagam	Rising Sun	85982	1097	87079
2.	LOGIRAJAN.A	Male	59	GENERAL	All India Anna Dravida Munnetra Kazhagam	Two Leaves	74497	259	74756
3.	JEYAKUMAR.R	Male	40	GENERAL	Independent	Gift Pack	28063	250	28313
4.	ARUNADEVI.R	Female	27	GENERAL	Naam Tamilar Katchi	Ganna Kisan	5117	63	5180
5.	ALAGARSAMY.G	Male	46	SC	Independent	Battery Torch	2392	16	2408
6.	RAMESHBABU.R	Male	66	GENERAL	Independent	Pen Nib with Seven Rays	482	2	484
7.	KANDUKKARAN.K	Male	46	GENERAL	Ezhuchi Tamilargal Munnetra Kazhagam	Tractor Chalata Kissan	448	3	451
8.	RANJITHKUMAR.M	Male	32	SC	Independent	Air Conditioner	406	0	406
9.	JEYAKODI.V	Male	43	SC	Independent	Key	321	1	322
10.	JAKKAIYAN.G	Male	29	SC	Independent	Gas Cylinder	297	3	300
11.	VAIGAIPANDIYAN.K	Male	60	GENERAL	Independent	DIAMOND	261	1	262
12.	RAJAPANDIAN.S	Male	43	GENERAL	Independent	Pressure Cooker	237	4	241
13.	KALUSIVALINGAM.M.S	Male	60	GENERAL	Independent	Ring	199	0	199
14.	BALAKRISHNAN.R	Male	39	GENERAL	Independent	Pot	178	2	180
15.	MUTHUVEL.G	Male	40	SC	Independent	Hat	142	1	143
16.	KANDHAVEL.E	Male	29	SC	Independent	Electric Pole	110	3	113
TOTAL							199132	1705	200837

Disclaimer

This report is based on Index Cards data made available by concerned Returning Officers on the basis of Statutory data maintained in the forms. In case of any dispute, the data maintained in the Statutory Forms by the concerned Returning Officers shall prevail.